

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :02-05-2024

Date : 02.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se at
1	40612/2024	02.05.2024	WP (C) - 651/2017	H PANDA	C.O.		Order Dtd. 2024-04-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
2	40613/2024	02.05.2024	WP (C) - 651/2017	H TRIPATHY	C.O.		Order Dtd. 2024-04-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
3	40633/2024	02.05.2024	CRLMP - 459/2024	A MOHANTY	C.O.		Order Dtd. 2024-04-30	WRIT BRANCH-5	(Seat No - 21)
4	40634/2024	02.05.2024	CRLMP - 466/2024	SAKTI PRASAD DAS	C.O.		Order Dtd. 2024-04-30	WRIT BRANCH-5	(Seat No - 21)
5	40635/2024	02.05.2024	CRLMC - 1460/2024	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 3)
6	40636	02.05.	CRLMC	ANIL SAHOO	C.O.		Order Dtd.	CRIMI	(S

	/2024	2024	- 1418/ 2024		.		2024-04-29	NAL MISC	ea t No - 3)
7	40637 /2024	02.05. 2024	WP (C) - 10666 /2024	S.DASH	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
8	40638 /2024	02.05. 2024	CRLMC - 1439/ 2024	SATYAPRIYA SAMANTA	C.O .		Order Dtd. 2024-04-29	CRIMI NAL MISC	(S ea t No - 3)
9	40640 /2024	02.05. 2024	CRLMC - 931/2 024	PRASANJIT BEHERA	C.O .		Order Dtd. 2024-04-29		(S ea t No - 3)
1 0	40641 /2024	02.05. 2024	WP (C) - 28504 /2019	P.K.MOHANTY	C.O .		Order Dtd. 2024-04-30	WRIT BRANC H-1	(S ea t No - 30)
1 1	40642 /2024	02.05. 2024	CRLMC - 676/2 024	J PRADHAN	C.O .		Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 1)
1 2	40643 /2024	02.05. 2024	WP (C) - 10576 /2024	S.K.LENKA	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
1 3	40644 /2024	02.05. 2024	CRLMC - 1444/ 2024	P K MISHRA	C.O .		Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 3)
1 4	40645 /2024	02.05. 2024	WP (C) - 10602	A.PANDA	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t

			/2024						No - 21)
15	40646 /2024	02.05.2024	WP (C) - 10549 /2024	A.PANDA	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-3	(Seat No - 12)
16	40647 /2024	02.05.2024	CRLMC - 4300 /2023	A K BHUYAN	C.O .		Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 1)
17	40648 /2024	02.05.2024	WP (C) - 10548 /2024	A.PANDA	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-3	(Seat No - 12)
18	40649 /2024	02.05.2024	CRLMC - 3996 /2023	SAROJ RANJAN SUBUDHI	C.O .		Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 6)
19	40650 /2024	02.05.2024	WP (C) - 10520 /2024	A.PANDA	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-3	(Seat No - 12)
20	40651 /2024	02.05.2024	CRLMC - 1302 /2024	P K MOHANTY	C.O .		Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 1)
21	40652 /2024	02.05.2024	WP (C) - 10530 /2024	A.K.ROY	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-3	(Seat No - 12)
22	40653 /2024	02.05.2024	CRLMC - 1303 /	GYANA RANJAN DHAL	C.O .		Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 1)

			2024						No - 1)
2 3	40654 /2024	02.05. 2024	WP (C) - 10617 /2024	S.DAS	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 4	40655 /2024	02.05. 2024	CRLMC - 1314/ 2024	BIJAYA KUMAR BEHERA 1	C.O .		Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 1)
2 5	40656 /2024	02.05. 2024	WP (C) - 10614 /2024	S.DAS	C.O .		Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 6	40657 /2024	02.05. 2024	CRLMC - 1333/ 2024	SUSANTA KUMAR LENKA	C.O .		Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 1)
2 7	40658 /2024	02.05. 2024	CRLMC - 1437/ 2024	SATYAPRIYA SAMANTA	C.O .		Order Dtd. 2024-04-29	CRIMI NAL MISC	(S ea t No - 3)
2 8	40659 /2024	02.05. 2024	CONTC - 2881/ 2024	S.SAHOO	C.O .		Order Dtd. 2024-05-01	CONTE MPT	(S ea t No - 2)
2 9	40660 /2024	02.05. 2024	CRLMC - 1317/ 2024	A K MOHANTY	C.O .		Order Dtd. 2024-04-29	CRIMI NAL MISC	(S ea t No - 1)
3 0	40661 /2024	02.05. 2024	CONTC - 2878/ 2024	H.K.MOHANTA	C.O .		Order Dtd. 2024-05-01	CONTE MPT	(S ea t No - 2)

31	40662/2024	02.05.2024	CRLMC - 1415/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 3)
32	40663/2024	02.05.2024	CONTC - 2883/2024	L.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 3)
33	40664/2024	02.05.2024	CRLMC - 1472/2024	SARADA NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 3)
34	40665/2024	02.05.2024	BLAPL - 2060/2024	B MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-30		(Seat No - 3)
35	40666/2024	02.05.2024	CONTC - 2872/2024	K.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 3)
36	40667/2024	02.05.2024	CRLMC - 1508/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-29		(Seat No - 3)
37	40668/2024	02.05.2024	BLAPL - 1505/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 6)
38	40669/2024	02.05.2024	CRLMC - 1394/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 1)
39	40670/2024	02.05.2024	CONTC - 2826/2024	B.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No -

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40	40671/2024	02.05.2024	BLAPL - 2466/2024	RN MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-04-30		(Seat No - 1)
41	40672/2024	02.05.2024	WP (C) - 40746/2023	TAPAN SWAIN	C.O .	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANC H-2	(Seat No - 34)
42	40673/2024	02.05.2024	CONTC - 2817/2024	M.K.NAYAK	C.O .	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 34)
43	40674/2024	02.05.2024	WP (C) - 9728/2024	B.á¹çAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANC H-2	(Seat No - 34)
44	40675/2024	02.05.2024	WP (C) - 7296/2021	BIJAYA KUMAR BEHERA 1	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-25	WRIT BRANC H-5	(Seat No - 23)
45	40676/2024	02.05.2024	CONTC - 2801/2024	B.PARIDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	CONTE MPT	(Seat No - 3)
46	40677/2024	02.05.2024	WP (C) - 11456/2020	S K SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-7	(Seat No - 15)
47	40678/2024	02.05.2024	WP (C) - 4534/2020	S K SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-2	(Seat No -

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48	40679/2024	02.05.2024	CONTC - 3309/2024	H.S.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 45)
49	40681/2024	02.05.2024	WP (C) - 20870/2022	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	WRIT BRANC H-2	(Seat No - 6)
50	40682/2024	02.05.2024	CONTC - 3327/2024	H.S.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 6)
51	40684/2024	02.05.2024	CONTC - 3325/2024	H.S.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 6)
52	40685/2024	02.05.2024	BLAPL - 1140/2024	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(Seat No - 6)
53	40686/2024	02.05.2024	CONTC - 3349/2024	S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 6)
54	40687/2024	02.05.2024	BLAPL - 805/2024	PK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-30		(Seat No - 6)
55	40689/2024	02.05.2024	CONTC - 3303/2024	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	CONTE MPT	(Seat No - 2)
56	40691/2024	02.05.2024	CONTC -	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 2)

			3189/ 2024						t No - 2)
5 7	40693 /2024	02.05. 2024	WPC (O AC) - 1083/ 2017	T.SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	OA Branc h	(S ea t No - 1)
5 8	40694 /2024	02.05. 2024	WP (C) - 19904 /2022	T.SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-1	(S ea t No - 1)
5 9	40695 /2024	02.05. 2024	WP (C) - 4250/ 2021	S.K.BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-1	(S ea t No - 31)
6 0	40696 /2024	02.05. 2024	CRLRE V- 3/202 4	S K NANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-01		(S ea t No - 31)
6 1	40698 /2024	02.05. 2024	LAA- 62/20 19	P.K.DAS	C.O .	COURT NO. 6	Order Dtd. 2024-04-29	FIRST APPEA L	(S ea t No - 5)
6 2	40699 /2024	02.05. 2024	LAA- 62/20 19	M.K.PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-04-29	FIRST APPEA L	(S ea t No - 5)
6 3	40701 /2024	02.05. 2024	ABLAP L- 13146 /2023	GYANA RANJAN PATRA	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 3)
6 4	40703 /2024	02.05. 2024	ABLAP L- 11041 /2023	P K MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2023-12-07	BAIL- 1	(S ea t No -

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65	40705/2024	02.05.2024	ABLAP L-5299/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-04-30	BAIL-2	(Seat No - 9)
66	40706/2024	02.05.2024	WP (C) - 10381/2024	S.K.DASH	C.O.	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANCH-8	(Seat No - 39)
67	40707/2024	02.05.2024	CRLMP - 114/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 17)
68	40709/2024	02.05.2024	CRLMP - 114/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 17)
69	40710/2024	02.05.2024	ABLAP L-866/2023	B N SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-04-30	BAIL-1	(Seat No - 5)
70	40711/2024	02.05.2024	WP (C) - 10525/2024	S.K.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANCH-3	(Seat No - 12)
71	40712/2024	02.05.2024	WP (C) - 6765/2019	A.K.ROUL	C.O.	COURT NO. 16	Order Dtd. 2024-04-25	WRIT BRANCH-5	(Seat No - 32)
72	40713/2024	02.05.2024	WP (C) - 12405/2015	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No -)

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73	40714/2024	02.05.2024	WP (C) - 9792/2012	D. GOCHHAYAT	C.O .	COURT NO. 16	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 47)
74	40715/2024	02.05.2024	RVWPE T- 15/2024	R.K.BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 47)
75	40716/2024	02.05.2024	ABLAP L- 3989/2024	KARMA DAS	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	BAIL-2	(Seat No - 11)
76	40717/2024	02.05.2024	WP (C) - 12535/2012	B. K. PARDHI	C.O .	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 21)
77	40718/2024	02.05.2024	WP (C) - 25483/2012	G. C. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No - 25)
78	40719/2024	02.05.2024	MATA- 133/2024	P.K.JENA	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	FIRST APPEAL	(Seat No - 3)
79	40720/2024	02.05.2024	WP (C) - 8210/2024	NIRANJAN MAHARANA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH-2	(Seat No - 9)
80	40721/2024	02.05.2024	WP (C) - 15200/2013	J. DEHURY	C.O .	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No -

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8 1	40722 /2024	02.05. 2024	WP (C) - 8210/ 2024	P K SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 9)
8 2	40723 /2024	02.05. 2024	WP (C) - 39941 /2023	P.K.DAS	C.O .	COURT NO. 1	Judgement Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
8 3	40724 /2024	02.05. 2024	WP (C) - 11470 /2015	B. K. PARDHI	C.O .	COURT NO. 1	Order Dtd. 2024-04-19	WRIT BRANC H-1	(S ea t No - 3)
8 4	40725 /2024	02.05. 2024	WP (C) - 39941 /2023	B.R.SENAPATI	C.O .	COURT NO. 1	Judgement Dtd. 2024-04-29	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
8 5	40726 /2024	02.05. 2024	WP (C) - 15774 /2017	S K SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-8	(S ea t No - 40)
8 6	40728 /2024	02.05. 2024	WP (C) - 15774 /2017	P K BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H-8	(S ea t No - 40)
8 7	40729 /2024	02.05. 2024	WP (C) - 33293 /2023	B.RATH	C.O .	COURT NO. 1	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
8 8	40730 /2024	02.05. 2024	WP (C) - 8475/ 2024	M R SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-4	(S ea t No -

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89	40731/2024	02.05.2024	WPCRL - 42/2024	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
90	40732/2024	02.05.2024	WP (C) - 7962/2019	M/S. A.PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No - 3)
91	40733/2024	02.05.2024	WP (C) - 15053/2015	P. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 2)
92	40734/2024	02.05.2024	WP (C) - 5044/2020	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Seat No - 44)
93	40735/2024	02.05.2024	WP (C) - 8107/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26		(Seat No - 44)
94	40736/2024	02.05.2024	WP (C) - 15054/2015	D. GOCHHAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 2)
95	40737/2024	02.05.2024	WP (C) - 14408/2020	MR. D.GOCHHAYAT	C.O.	COURT NO. 24	Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No - 2)
96	40738/2024	02.05.2024	WP (C) - 20798/2015	B. K.PATI	C.O.	COURT NO. 24	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 30)

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97	40739/2024	02.05.2024	WP (C) - 15033/2018	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-30	WRIT BRANCH-6	(Seat No - 26)
98	40740/2024	02.05.2024	WP (C) - 20799/2015	B. K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 30)
99	40741/2024	02.05.2024	WP (C) - 729/2020	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-25	WRIT BRANCH-7	(Seat No - 44)
100	40742/2024	02.05.2024	WP (C) - 7887/2017	P. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 32)
101	40743/2024	02.05.2024	WP (C) - 727/2020	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-25	WRIT BRANCH-7	(Seat No - 44)
102	40744/2024	02.05.2024	WP (C) - 15533/2020	S. P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - 29)
103	40745/2024	02.05.2024	WP (C) - 731/2020	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-25	WRIT BRANCH-7	(Seat No - 44)
104	40746/2024	02.05.2024	WP (C) - 21576	K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-3	(Seat No - 3)

			/2020						No - 11)
105	40747/2024	02.05.2024	WP (C) - 11369/2015	P K RATH	C.O .	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANC H-8	(Seat No - 39)
106	40748/2024	02.05.2024	WP (C) - 11369/2015	SAROJ KU. PARIDA	C.O .	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANC H-8	(Seat No - 39)
107	40749/2024	02.05.2024	WP (C) - 7116/2019	B. R. SENAPATI	C.O .	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANC H-3	(Seat No - 11)
108	40750/2024	02.05.2024	CRLA-336/2023	R B MISHRA	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	CRIMINAL APPEAL	(Seat No - 9)
109	40751/2024	02.05.2024	JCRLA - 149/2023	M/S.CHITTA RANJAN SAHU, SAHELI SATYARUPA	C.O .	COURT NO. 5	Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 1)
110	40752/2024	02.05.2024	WP (C) - 36326/2023	S. MOHARANA	C.O .	COURT NO. 23	Order Dtd. 2024-07-02	WRIT BRANC H-1	(Seat No - 3)
111	40753/2024	02.05.2024	ABLAP L- 6425/2019	A K MISHRA	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 5)
112	40754/2024	02.05.2024	FAO-5/2024	P. K. PARIDA	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(Seat No

									-5)
113	40755/2024	02.05.2024	CRLA-363/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-01		(Seat No - 5)
114	40756/2024	02.05.2024	FAO-5/2024	A. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(Seat No - 5)
115	40757/2024	02.05.2024	CRLA-105/2021	S K SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-30	CRIMINAL APPEAL	(Seat No - 5)
116	40758/2024	02.05.2024	CRLA-400/2024	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No - 10)
117	40759/2024	02.05.2024	FAO-260/2023	I. C. SETHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-26	MISC. APPEAL SEC.	(Seat No - 5)
118	40760/2024	02.05.2024	MACA-821/2023	S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(Seat No - 7)
119	40761/2024	02.05.2024	CRLA-279/2024	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-30	CRIMINAL APPEAL	(Seat No - 10)
120	40762/2024	02.05.2024	BLAPL - 11060/2023	R K BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-30	BAIL-2	(Seat No - 8)
1	40763	02.05.	MACA-	M. K. PATI	C.O.	COURT	Order Dtd.	MISC.	(S

2 1	/2024	2024	821/2 023		.	NO. 8	2024-04-30	APPEAL SEC.	eat No - 7)
1 2 2	40764 /2024	02.05. 2024	MACA- 821/2 023	J. DEHURY	C.O .	COURT NO. 8	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(S eat No - 7)
1 2 3	40765 /2024	02.05. 2024	MACA- 936/2 023	D. PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(S eat No - 1)
1 2 4	40766 /2024	02.05. 2024	MACA- 936/2 023	I. C. SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	MISC. APPEAL SEC.	(S eat No - 1)
1 2 5	40767 /2024	02.05. 2024	WP (C) - 14740 /2011	M. K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-1	(S eat No - 2)
1 2 6	40768 /2024	02.05. 2024	CRLA- 88/20 23	G C BARIK	C.O .	COURT NO. 5	Order Dtd. 2024-05-01	CRIMI NAL APPEAL	(S eat No - 9)
1 2 7	40769 /2024	02.05. 2024	WP (C) - 1724/ 2019	N. K. ROUT	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	WRIT BRANC H-3	(S eat No - 11)
1 2 8	40770 /2024	02.05. 2024	WP (C) - 6098/ 2017	P.N.NAYAK	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 5)
1 2 9	40771 /2024	02.05. 2024	CRLA- 88/20 23	P K BEHERA	C.O .	COURT NO. 5	Order Dtd. 2024-05-01	CRIMI NAL APPEAL	(S eat No

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130	40772/2024	02.05.2024	WP (C) - 243/2016	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-04-30	WRIT BRANCH-5	(Seat No - 22)
131	40773/2024	02.05.2024	ABLAP L- 6254/2019	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 3)
132	40774/2024	02.05.2024	WP (C) - 31185/2023	D.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
133	40775/2024	02.05.2024	WP (C) - 18247/2015	P. S. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-30	WRIT BRANCH-3	(Seat No - 14)
134	40776/2024	02.05.2024	WP (C) - 31185/2023	S.K.PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
135	40777/2024	02.05.2024	ABLAP L- 12134/2019	J PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 16)
136	40778/2024	02.05.2024	WP (C) - 4078/2024	S. R. K. RAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-30	WRIT BRANCH-2	(Seat No - 9)
137	40779/2024	02.05.2024	WP (C) - 29648/2023	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-01	WRIT BRANCH (DIVI	(Seat No

								SION BENCH -3)	- 11 7)
1 3 8	40780 /2024	02.05. 2024	WP (C) - 4081/ 2024	S. R. K. RAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 9)
1 3 9	40781 /2024	02.05. 2024	ABLAP L- 6219/ 2021	B P TANGA	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 6)
1 4 0	40782 /2024	02.05. 2024	WP (C) - 4087/ 2024	S. R. K. RAY	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 9)
1 4 1	40783 /2024	02.05. 2024	ABLAP L- 5454/ 2021	SAMIR BARIK	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 7)
1 4 2	40784 /2024	02.05. 2024	WP (C) - 4097/ 2024	S. R. K. RAY	C.O .	COURT NO. 7	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 9)
1 4 3	40785 /2024	02.05. 2024	ABLAP L- 3132/ 2024	GYANENDRA CHANDRA SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 4)
1 4 4	40786 /2024	02.05. 2024	WP (C) - 10176 /2024	P. K. PANI	C.O .	COURT NO. 2	Order Dtd. 2024-04-30	WRIT BRANC H-6	(S ea t No - 36)
1 4 5	40787 /2024	02.05. 2024	JCRLA - 39/20 22	JAGABANDHU ROUT	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	CRIMI NAL APPEA L	(S ea t No - 11)

1 4 6	40788 /2024	02.05. 2024	ABLAP L- 3720/ 2024	C RANA	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 9)
1 4 7	40789 /2024	02.05. 2024	WP (C) - 10157 /2024	N. ROUT	C.O .	COURT NO. 5	Order Dtd. 2024-04-30	WRIT BRANC H-6	(S ea t No - 36)
1 4 8	40790 /2024	02.05. 2024	ABLAP L- 3847/ 2024	LAXMI NARAYAN RAYATSINGH	C.O .	COURT NO. 2	Order Dtd. 2024-04-29	BAIL- 2	(S ea t No - 10)
1 4 9	40791 /2024	02.05. 2024	WP (C) - 463/2 024	D. SAMAL	C.O .	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANC H-3	(S ea t No - 51)
1 5 0	40792 /2024	02.05. 2024	ABLAP L- 3979/ 2024	SAKTI PRASAD DAS	C.O .	COURT NO. 23	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 2)
1 5 1	40793 /2024	02.05. 2024	ABLAP L- 3980/ 2024	A SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 12)
1 5 2	40794 /2024	02.05. 2024	WP (C) - 1282/ 2024	S. K. SAHU	C.O .	COURT NO. 23	Order Dtd. 2024-04-30	WRIT BRANC H-3	(S ea t No - 11)
1 5 3	40795 /2024	02.05. 2024	WP (C) - 17940 /2018	SK.ABID	C.O .	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 11

								-2)	4)
1 5 4	40796 /2024	02.05. 2024	ABLAP L- 3981/ 2024	N ROUT	C.O .	COURT NO. 23	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 2)
1 5 5	40797 /2024	02.05. 2024	ABLAP L- 3982/ 2024	PK BARIK	C.O .	COURT NO. 23	Order Dtd. 2024-04-30		(S ea t No - 2)
1 5 6	40798 /2024	02.05. 2024	WP (C) - 26493 /2019	P.C.DAS	C.O .	COURT NO. 23	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
1 5 7	40799 /2024	02.05. 2024	ABLAP L- 3983/ 2024	GS MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 10 2)
1 5 8	40800 /2024	02.05. 2024	ABLAP L- 3984/ 2024	PK BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 2)
1 5 9	40801 /2024	02.05. 2024	WP (C) - 1948/ 2009	B.K.DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
1 6 0	40802 /2024	02.05. 2024	ABLAP L- 3985/ 2024	J PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 11 2)
1 6 1	40803 /2024	02.05. 2024	ABLAP L- 3986/ 2024	S DASH	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 11

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1 6 2	40804 /2024	02.05. 2024	ABLAP L- 3988/ 2024	B BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 11 2)
1 6 3	40805 /2024	02.05. 2024	ABLAP L- 3992/ 2024	MD BISWAL	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 11 2)
1 6 4	40806 /2024	02.05. 2024	WP (C) - 10870 /2024	S.MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 6 5	40807 /2024	02.05. 2024	ABLAP L- 3993/ 2024	J PRADHAN	C.O .	COURT NO. 2	Order Dtd. 2024-04-30		(S ea t No - 11 9)
1 6 6	40808 /2024	02.05. 2024	WP (C) - 10850 /2024	G.SUNDARA	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 6 7	40809 /2024	02.05. 2024	WP (C) - 41573 /2023	S P SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 6 8	40810 /2024	02.05. 2024	WP (C) - 18646 /2020	R K NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
1 6 9	40811 /2024	02.05. 2024	WP (C) - 18646	GAGAN ROUT	C.O .	CHIEF JUSTI CE'S	Order Dtd. 2024-05-01	WRIT BRANC H	(S ea t

			/2020			COURT		(DIVISION BENCH -2)	No - 109)
170	40812/2024	02.05.2024	WP (C) - 8149/2024	A.K.JATI	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
171	40813/2024	02.05.2024	WP (C) - 10792/2024	PRAMOD KUMAR ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH H-6	(Seat No - 26)
172	40814/2024	02.05.2024	CONTC - 2899/2024	S.SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 26)
173	40815/2024	02.05.2024	CONTC - 2897/2024	S.SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 26)
174	40816/2024	02.05.2024	WP (C) - 10664/2024	SOURAVA CH. DASH	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANCH H-5	(Seat No - 21)
175	40817/2024	02.05.2024	CONTC - 3356/2024	N.K.SEN	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 21)
176	40818/2024	02.05.2024	CONTC - 2816/2024	S.BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 21)

177	40819/2024	02.05.2024	CONTC - 2866/2024	B.BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 21)
178	40820/2024	02.05.2024	CONTC - 3072/2024	M.NAIK	C.O .	COURT NO. 1	Order Dtd. 2024-04-30		(Seat No - 21)
179	40821/2024	02.05.2024	CONTC - 2889/2024	A.K.PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01		(Seat No - 21)
180	40822/2024	02.05.2024	WP (C) - 10673/2024	TAPAN SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-5	(Seat No - 21)
181	40823/2024	02.05.2024	WP (C) - 10679/2024	A K PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-5	(Seat No - 21)
182	40826/2024	02.05.2024	CMP- 1519/2023	P.JENA	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-4	(Seat No - 19)
183	40827/2024	02.05.2024	WP (C) - 10804/2024	S K RATH	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-7	(Seat No - 48)
184	40830/2024	02.05.2024	CMP- 300/2024	S.MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-8	(Seat No - 21)

									- 39)
1 8 5	40832 /2024	02.05. 2024	WP (C) - 10632 /2024	D P SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
1 8 6	40834 /2024	02.05. 2024	CMP- 355/2 024	A.SUNDARAY	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 30)
1 8 7	40835 /2024	02.05. 2024	WP (C) - 11217 /2016	P. C. DAS	C.O .	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANC H-1	(S ea t No - 4)
1 8 8	40838 /2024	02.05. 2024	CMP- 433/2 024	M.MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 6)
1 8 9	40840 /2024	02.05. 2024	WP (C) - 10570 /2024	DIBAKAR SAMAL	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
1 9 0	40841 /2024	02.05. 2024	CMP- 365/2 024	H.N.MOHAPATRA	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 30)
1 9 1	40844 /2024	02.05. 2024	WP (C) - 10572 /2024	DIBAKAR SAMAL	C.O .	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
1 9 2	40845 /2024	02.05. 2024	CMP- 625/2 023	K.N.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t)

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193	40847/2024	02.05.2024	WP (C) - 9232/2024	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-4	(Seat No - 38)
194	40848/2024	02.05.2024	WP (C) - 41238/2023	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-8	(Seat No - 41)
195	40850/2024	02.05.2024	WP (C) - 10494/2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(Seat No - 2)
196	40851/2024	02.05.2024	WP (C) - 10608/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(Seat No - 21)
197	40852/2024	02.05.2024	WP (C) - 8820/2024	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-8	(Seat No - 43)
198	40853/2024	02.05.2024	WP (C) - 10615/2024	P R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(Seat No - 21)
199	40855/2024	02.05.2024	WP (C) - 10424/2024	B.M.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(Seat No - 2)
200	40856/2024	02.05.2024	WP (C) -	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC	(Seat

0			10616 /2024			OLD		H-5	t No - 21)
2 0 1	40858 /2024	02.05. 2024	WP (C) - 10426 /2024	B.M.SARANGI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
2 0 2	40859 /2024	02.05. 2024	CONTC - 2366/ 2023	C R NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 5)
2 0 3	40861 /2024	02.05. 2024	WP (C) - 10427 /2024	B.M.SARANGI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
2 0 4	40862 /2024	02.05. 2024	CONTC - 2365/ 2023	C R NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CONTE MPT	(S ea t No - 5)
2 0 5	40863 /2024	02.05. 2024	WP (C) - 10434 /2024	B.M.SARANGI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
2 0 6	40864 /2024	02.05. 2024	WP (C) - 40356 /2023	S.K.BHANJDEO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No - 16)
2 0 7	40865 /2024	02.05. 2024	WP (C) - 10694 /2024	JINU RANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 0 8	40867 /2024	02.05. 2024	WP (C) - 37448 /2023	J.P.KAR	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-6	(S ea t No

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2 0 9	40868 /2024	02.05. 2024	WP (C) - 33927 /2023	M R ROUSTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 55)
2 1 0	40869 /2024	02.05. 2024	WP (C) - 8922/ 2024	P.K.JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 31)
2 1 1	40871 /2024	02.05. 2024	WP (C) - 9625/ 2024	R.K.NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 1)
2 1 2	40872 /2024	02.05. 2024	WP (C) - 10686 /2024	M/S.PRAHALLAD CH.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 1 3	40874 /2024	02.05. 2024	WP (C) - 10665 /2024	ASHOK KU. RANA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 1 4	40875 /2024	02.05. 2024	BLAPL - 3836/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 6)
2 1 5	40877 /2024	02.05. 2024	BLAPL - 3839/ 2024	P JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 6)
2 1 6	40879 /2024	02.05. 2024	WP (C) - 10670 /2024	S P SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No

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2 1 7	40880 /2024	02.05. 2024	BLAPL - 3841/ 2024	P JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 12)
2 1 8	40881 /2024	02.05. 2024	WP (C) - 4008/ 2024	BIKRAM SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 9)
2 1 9	40882 /2024	02.05. 2024	BLAPL - 3843/ 2024	P JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 9)
2 2 0	40883 /2024	02.05. 2024	BLAPL - 2647/ 2024	S BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	BAIL- 2	(S ea t No - 11)
2 2 1	40884 /2024	02.05. 2024	WP (C) - 10589 /2024	SATYAPRIYA SAMANTA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
2 2 2	40885 /2024	02.05. 2024	WP (C) - 10588 /2024	SATYAPRIYA SAMANTA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
2 2 3	40886 /2024	02.05. 2024	WP (C) - 3378/ 2024	BIKRAM SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 8)
2 2 4	40887 /2024	02.05. 2024	BLAPL - 2766/ 2024	L ACHARI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(S ea t No

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2 2 5	40888 /2024	02.05. 2024	WP (C) - 10642 /2024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 2 6	40889 /2024	02.05. 2024	WP (C) - 4003/ 2024	BIKRAM SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 9)
2 2 7	40890 /2024	02.05. 2024	WP (C) - 10592 /2024	ACHYUTANANDA PATTANAİK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
2 2 8	40891 /2024	02.05. 2024	WP (C) - 10594 /2024	SATYAPRIYA SAMANTA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
2 2 9	40892 /2024	02.05. 2024	WP (C) - 10907 /2024	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 40)
2 3 0	40893 /2024	02.05. 2024	WP (C) - 10648 /2024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 3 1	40894 /2024	02.05. 2024	WP (C) - 10651 /2024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 3 2	40895 /2024	02.05. 2024	WP (C) - 10692	S R PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t

			/2024						No - 21)
2 3 3	40896 /2024	02.05. 2024	WP (C) - 10645 /2024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
2 3 4	40897 /2024	02.05. 2024	WP (C) - 10406 /2024	P K MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
2 3 5	40898 /2024	02.05. 2024	WP (C) - 10583 /2024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
2 3 6	40904 /2024	02.05. 2024	CRLMC - 1797/ 2021	S.BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 2)
2 3 7	40905 /2024	02.05. 2024	CRLMC - 1605/ 2023	BN MOHAPATRA	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 4)
2 3 8	40906 /2024	02.05. 2024	CRLMC - 3954/ 2022	PK PANI	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 2)
2 3 9	40907 /2024	02.05. 2024	CRLMC - 1356/ 2024	MM DAS	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 1)
2 4 0	40908 /2024	02.05. 2024	CRLMC - 1200/ 2024	MR BARIK	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No -

									7)
2 4 1	40909 /2024	02.05. 2024	CRLMC - 1134/ 2024	KK MOHANTA	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 7)
2 4 2	40910 /2024	02.05. 2024	WP (C) - 9765/ 2024	S ROUTRAY	C.O .	COURT NO. 8	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 34)
2 4 3	40911 /2024	02.05. 2024	CRLMC - 1127/ 2024	SK BHANJADEO	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 7)
2 4 4	40912 /2024	02.05. 2024	WP (C) - 9725/ 2024	S ROUTRAY	C.O .	COURT NO. 8	Order Dtd. 2024-04-26	WRIT BRANC H-2	(S ea t No - 34)
2 4 5	40913 /2024	02.05. 2024	CRLMA - 71/20 24	P. K. MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 5)
2 4 6	40914 /2024	02.05. 2024	CRLMC - 1050/ 2024	S.CHOUDHURY	C.O .	COURT NO. 8	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 6)
2 4 7	40915 /2024	02.05. 2024	CRLMC - 376/2 024	K. SAHOO	C.O .	COURT NO. 15	Order Dtd. 2024-08-23		(S ea t No - 6)
2 4 8	40916 /2024	02.05. 2024	CRLMC - 973/2 024	R.K.BEHERA	C.O .	COURT NO. 15	Order Dtd. 2024-05-01		(S ea t No - 6)
2 4	40917 /2024	02.05. 2024	CRLMC -	G. R. PATRA	C.O .	COURT NO.	Order Dtd. 2024-08-23	CRIMI NAL	(S ea

9			198/2024			15		MISC	t No - 2)
250	40919/2024	02.05.2024	CRLMC - 5152/2023	K. C. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(S ea t No - 4)
251	40920/2024	02.05.2024	CRLMC - 1429/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(S ea t No - 3)
252	40921/2024	02.05.2024	CRLMC - 5152/2023	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(S ea t No - 4)
253	40922/2024	02.05.2024	CRLMC - 5125/2023	S. K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(S ea t No - 4)
254	40923/2024	02.05.2024	CRLMC - 5126/2023	S. K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	CRIMINAL MISC	(S ea t No - 4)
255	40924/2024	02.05.2024	CRLMA - 54/2024	S.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	BAIL-1	(S ea t No - 5)
256	40925/2024	02.05.2024	CRLMC - 2367/2023	B. K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(S ea t No - 1)
257	40926/2024	02.05.2024	CRLMC - 4255/2023	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	CRIMINAL MISC	(S ea t No - 1)
2	40927	02.05.	CRLMC	A. PATRA	C.O.	COURT	Order Dtd.	CRIMI	(S

58	/2024	2024	- 1452/ 2024		.	NO. 15	2024-04-30	NAL MISC	ea t No - 3)
259	40928 /2024	02.05. 2024	CRLMC - 4396/ 2023	A. K. DAY	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	CRIMI NAL MISC	(S ea t No - 2)
260	40929 /2024	02.05. 2024	WP (C) - 31785 /2011	G.D.MALLICK	C.O .	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANC H-5	(S ea t No - 20)
261	40930 /2024	02.05. 2024	CRLMC - 1318/ 2024	M. K. SWAIN	C.O .	COURT NO. 15	Order Dtd. 2024-05-01	CRIMI NAL MISC	(S ea t No - 1)
262	40931 /2024	02.05. 2024	CRLMA - 54/20 24	BINDU SAGAR	C.O .	COURT NO. 15	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 5)
263	40934 /2024	02.05. 2024	CRLA- 954/2 019	D.NAYAK	C.O .	COURT NO. 15	Judgement Dtd. 2024-05-01	CRIMI NAL APPEA L	(S ea t No - 6)
264	40935 /2024	02.05. 2024	CRLA- 272/2 021	G.JAYSINGH	C.O .	COURT NO. 15	Judgement Dtd. 2024-05-01	CRIMI NAL APPEA L	(S ea t No - 5)
265	40936 /2024	02.05. 2024	BLAPL - 11760 /2023	GYANA RANJAN DHAL	C.O .	COURT NO. 15	Order Dtd. 2024-04-30	BAIL- 1	(S ea t No - 5)
266	40937 /2024	02.05. 2024	CRLA- 318/2 016	J.R.NAYAK	C.O .	COURT NO. 15	Judgement Dtd. 2024-05-01	CRIMI NAL APPEA L	(S ea t No -

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267	40938/2024	02.05.2024	BLAPL - 12331/2023	MK PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 2)
268	40939/2024	02.05.2024	CMP-433/2024	B BARAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	WRIT BRANCH-2	(Seat No - 6)
269	40940/2024	02.05.2024	WP (C) - 10270/2024	S MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Seat No - 5)
270	40941/2024	02.05.2024	CRLA-295/2024	A.SAHOO	C.O.	COURT NO. 15	Judgement Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No - 10)
271	40942/2024	02.05.2024	WP (C) - 10272/2024	S MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Seat No - 5)
272	40943/2024	02.05.2024	BLAPL - 13858/2023	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 6)
273	40944/2024	02.05.2024	WP (C) - 10273/2024	S MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Seat No - 5)
274	40945/2024	02.05.2024	BLAPL - 12647/2023	BB MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 6)
275	40946/2024	02.05.2024	RSA-542/2023	S MOHARANA	C.O.	DR (J)	Order Dtd. 2024-05-01		(Seat No - 6)

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276	40947/2024	02.05.2024	BLAPL - 12418/2023	P BEHERA	C.O.	DR (J)	Order Dtd. 2024-05-01	BAIL-2	(Seat No - 7)
277	40948/2024	02.05.2024	RSA-67/2024	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-30		(Seat No - 7)
278	40949/2024	02.05.2024	BLAPL - 13889/2023	JR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 6)
279	40950/2024	02.05.2024	BLAPL - 10162/2023	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-29	BAIL-1	(Seat No - 1)
280	40951/2024	02.05.2024	TRPCR L-35/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 3)
281	40952/2024	02.05.2024	ABLAP L-15291/2023	BP TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	BAIL-2	(Seat No - 7)
282	40953/2024	02.05.2024	TRPCR L-35/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 3)
283	40954/2024	02.05.2024	WP (C) - 10266/2024	S MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Seat No - 5)
288	40955/2024	02.05.2024	TRPCR L-	C R KAR	C.O.	COURT NO.	Order Dtd. 2024-05-01	BAIL-1	(Seat

4			36/20 24			11			t No - 3)
2 8 5	40956 /2024	02.05. 2024	TRP (C) - 64/20 24	P K BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	M.J.C .	(S ea t No - 6)
2 8 6	40957 /2024	02.05. 2024	WP (C) - 10278 /2024	S MISHRA	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	WRIT BRANC H-7	(S ea t No - 5)
2 8 7	40958 /2024	02.05. 2024	TRP (C) - 23/20 24	MRUTYUNJAY PAGAL	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	M.J.C .	(S ea t No - 6)
2 8 8	40959 /2024	02.05. 2024	WP (C) - 10269 /2024	S MISHRA	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	WRIT BRANC H-7	(S ea t No - 5)
2 8 9	40960 /2024	02.05. 2024	TRP (C) - 21/20 24	G K DASH	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	M.J.C .	(S ea t No - 6)
2 9 0	40962 /2024	02.05. 2024	WP (C) - 7905/ 2024	S K BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
2 9 1	40963 /2024	02.05. 2024	CONTC - 2176/ 2024	LOKANATH DASH	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	CONTE MPT	(S ea t No - 9)
2 9 2	40964 /2024	02.05. 2024	TRP (C) - 96/20 24	P K DASH	C.O .	COURT NO. 11	Order Dtd. 2024-04-30	M.J.C .	(S ea t No - 6)

293	40965/2024	02.05.2024	CRLMC - 920/2024	SUBAS SAMAL	C.O .	COURT NO. 15	Order Dtd. 2024-05-01		(Seat No - 6)
294	40966/2024	02.05.2024	CRLMC - 1024/2024	M K MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-08-02	CRIMINAL MISC	(Seat No - 6)
295	40971/2024	02.05.2024	WP (C) - 13492/2017	R R DAS	C.O .	COURT NO. 15	Order Dtd. 2024-04-19	WRIT BRANC H-7	(Seat No - 48)
296	40976/2024	02.05.2024	WP (C) - 10330/2024	S K SAMAL	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H-8	(Seat No - 39)
297	40977/2024	02.05.2024	WP (C) - 10128/2024	KIRTAN DANG	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H-6	(Seat No - 36)
298	40979/2024	02.05.2024	WP (C) - 16609/2014	B K PARDHI	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-7	(Seat No - 10)
299	40980/2024	02.05.2024	CRLRE V- 140/2024	GANESH SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-06-25	CRIMINAL REVISION	(Seat No - 4)
300	40981/2024	02.05.2024	CRLRE V- 189/2024	B RATH	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	CRIMINAL REVISION	(Seat No - 4)
3	40982	02.05.	CONTC	SUBRAT SATPATHY	C.O	COURT	Order Dtd.	CONTE	(S

01	/2024	2024	- 10602 /2023		.	NO. 6	2024-05-01	MPT	eat No - 4)
302	40983 /2024	02.05. 2024	CONTC - 10604 /2023	SUBRAT SATPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	CONTE MPT	(S eat No - 4)
303	40984 /2024	02.05. 2024	WP (C) - 1309/ 2024	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 10 9)
304	40985 /2024	02.05. 2024	WP (C) - 10812 /2024	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S eat No - 48)
305	40986 /2024	02.05. 2024	WP (C) - 10838 /2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 9)
306	40987 /2024	02.05. 2024	WP (C) - 18763 /2023	P K DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 12 2)
307	40988 /2024	02.05. 2024	WP (C) - 18763 /2023	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 12 2)
308	40989 /2024	02.05. 2024	WP (C) - 10842 /2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 9)

3 0 9	40991 /2024	02.05. 2024	WP (C) - 4080/ 2024	S R PATTANAIAK	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 9)
3 1 0	40992 /2024	02.05. 2024	WP (C) - 10845 /2023	K.N.SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 1 1	40994 /2024	02.05. 2024	WP (C) - 10848 /2024	K.N.SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 1 2	40995 /2024	02.05. 2024	WP (C) - 4080/ 2024	R K SAHU	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 9)
3 1 3	40997 /2024	02.05. 2024	WP (C) - 18884 /2023	P K DASH	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
3 1 4	40998 /2024	02.05. 2024	WP (C) - 18884 /2023	S K SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
3 1 5	40999 /2024	02.05. 2024	WP (C) - 10860 /2024	K.N.SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 1 6	41003 /2024	02.05. 2024	WP (C) - 10861 /2024	K.N.SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)

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3 1 7	41004 /2024	02.05. 2024	WP (C) - 10862 /2024	K.N.SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 1 8	41005 /2024	02.05. 2024	WP (C) - 523/2 017	A.K.BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 1 9	41009 /2024	02.05. 2024	CMP- 390/2 024	P BASTIA	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 30)
3 2 0	41010 /2024	02.05. 2024	CMP- 1627/ 2016	D NAYAK	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 41)
3 2 1	41011 /2024	02.05. 2024	CMP- 1627/ 2016	S MOHARANA	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 41)
3 2 2	41012 /2024	02.05. 2024	CMP- 1626/ 2016	S MOHARANA	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 41)
3 2 3	41017 /2024	02.05. 2024	WP (C) - 9687/ 2024	S MISHRA	C.O .	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANC H-1	(S ea t No - 1)
3 2 4	41021 /2024	02.05. 2024	CRLRE V- 189/2 024	S MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	CRIMI NAL REVIS ION	(S ea t No

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3 2 5	41022 /2024	02.05. 2024	WP (C) - 725/2 024	S K MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-04-30	WRIT BRANC H-6	(S ea t No - 36)
3 2 6	41023 /2024	02.05. 2024	BLAPL - 2192/ 2024	AK NAYAK	C.O .	COURT NO. 6	Order Dtd. 2024-04-29	BAIL- 1	(S ea t No - 3)
3 2 7	41024 /2024	02.05. 2024	BLAPL - 3554/ 2024	AK JATI	C.O .	COURT NO. 6	Order Dtd. 2024-05-01		(S ea t No - 3)
3 2 8	41025 /2024	02.05. 2024	WP (C) - 42517 /2023	S. K. BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-6	(S ea t No - 25)
3 2 9	41026 /2024	02.05. 2024	WP (C) - 9462/ 2024	J. R. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-6	(S ea t No - 25)
3 3 0	41027 /2024	02.05. 2024	WP (C) - 9473/ 2024	J. R. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-6	(S ea t No - 25)
3 3 1	41028 /2024	02.05. 2024	WP (C) - 8663/ 2024	J. R. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-6	(S ea t No - 24)
3 3 2	41029 /2024	02.05. 2024	WP (C) - 10352 /2024	R. C. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-8	(S ea t No

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3 3 3	41030 /2024	02.05. 2024	WP (C) - 10903 /2024	S. K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(S ea t No - 40)
3 3 4	41031 /2024	02.05. 2024	WP (C) - 10586 /2024	B K PARDHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 3 5	41032 /2024	02.05. 2024	WP (C) - 10586 /2024	SAROJ KU. PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 3 6	41033 /2024	02.05. 2024	WP (C) - 30230 /2023	M. R. ROUSTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-6	(S ea t No - 16)
3 3 7	41034 /2024	02.05. 2024	WP (C) - 10534 /2024	B K PARDHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 3 8	41035 /2024	02.05. 2024	WP (C) - 10211 /2024	P. K. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
3 3 9	41036 /2024	02.05. 2024	WP (C) - 10534 /2024	DIBAKAR SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 4	41037 /2024	02.05. 2024	WP (C) -	D. SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-04-29	WRIT BRANC	(S ea

0			10221 /2024			OLD		H-7	t No - 5)
3 4 1	41038 /2024	02.05. 2024	WP (C) - 10866 /2024	SIDHARTHA MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-7	(S ea t No - 48)
3 4 2	41039 /2024	02.05. 2024	WP (C) - 966/2 021	M. R. ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-1	(S ea t No - 1)
3 4 3	41040 /2024	02.05. 2024	WP (C) - 10681 /2024	JINU RANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-5	(S ea t No - 21)
3 4 4	41041 /2024	02.05. 2024	WP (C) - 10562 /2024	DINESH KUMAR PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 4 5	41042 /2024	02.05. 2024	WP (C) - 35115 /2023	A. SUNDARAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-4	(S ea t No - 17)
3 4 6	41043 /2024	02.05. 2024	WP (C) - 10486 /2024	NIRANJAN SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-1	(S ea t No - 2)
3 4 7	41044 /2024	02.05. 2024	WP (C) - 35115 /2023	G. C. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANC H-4	(S ea t No - 17)
3 4	41045 /2024	02.05. 2024	WP (C) -	A MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANC	(S ea

8			10889 /2024			OLD		H-7	t No - 48)
3 4 9	41046 /2024	02.05. 2024	WP (C) - 10579 /2024	S K LENKA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
3 5 0	41047 /2024	02.05. 2024	WP (C) - 10226 /2024	B. SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-29	WRIT BRANC H-7	(S ea t No - 5)
3 5 1	41048 /2024	02.05. 2024	WP (C) - 6560/ 2022	GANESH CH. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANC H-2	(S ea t No - 7)
3 5 2	41049 /2024	02.05. 2024	BLAPL - 3886/ 2024	RK MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30		(S ea t No - 7)
3 5 3	41054 /2024	02.05. 2024	BLAPL - 3888/ 2024	SK PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30		(S ea t No - 7)
3 5 4	41055 /2024	02.05. 2024	BLAPL - 3891/ 2024	MK MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-30		(S ea t No - 7)
3 5 5	41058 /2024	02.05. 2024	CRLMC - 246/2 024	NIRANJAN ROUT	C.O .	COURT NO. 15	Order Dtd. 2024-04-30		(S ea t No - 7)
3 5 6	41059 /2024	02.05. 2024	ADMLS - 1/202 4	G JAYASINGH	C.O .	COURT NO. 17	Order Dtd. 2024-04-29		(S ea t No -)

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357	41060/2024	02.05.2024	WP (C) - 1255/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 11)
358	40603/2024	02.05.2024	CONTC - 3016/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-04-25		(Seat No - 11)
359	40604/2024	02.05.2024	WP (C) - 4313/2016	LINGARAJ SARANGI	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
360	40605/2024	02.05.2024	WP (C) - 4314/2016	LINGARAJ SARANGI	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
361	40606/2024	02.05.2024	WP (C) - 4312/2016	LINGARAJ SARANGI	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
362	40607/2024	02.05.2024	SA-255/1989	KHAGESWAR BEHERA	GENERAL		Order Dtd. 2023-11-24	SECOND APPEAL	(Seat No - 3)
363	40608/2024	02.05.2024	WP (C) - 8201/2014	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Seat No - 3)
364	40609/2024	02.05.2024	CMP-343/2024	RAKUMAR SATAPATHY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No -

									30)
365	40610/2024	02.05.2024	ABLAP L-3131/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-04-10		(Seat No - 30)
366	40614/2024	02.05.2024	CRLMC - 1295/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-04-29	CRIMINAL MISC	(Seat No - 5)
367	40615/2024	02.05.2024	SA-150/1990	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-16		(Seat No - 5)
368	40616/2024	02.05.2024	WP (C) - 41023/2023	SOURAV SEKHAR BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-6	(Seat No - 35)
369	40617/2024	02.05.2024	ABLAP L-4008/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-05-01		(Seat No - 35)
370	40618/2024	02.05.2024	RPFAM - 253/2023	M/S.DEBA KUMAR RATH, A.GOUDA, S.S.PA TRA, S.S.PAIKRAY	GENERAL		Order Dtd. 2024-04-30	FIRST APPEAL	(Seat No - 5)
371	40619/2024	02.05.2024	WP (C) - 10254/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No - 5)
372	40620/2024	02.05.2024	WP (C) - 10504/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 12)

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373	40621/2024	02.05.2024	WP (C) - 19136/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
374	40622/2024	02.05.2024	WP (C) - 10259/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-7	(Seat No - 5)
375	40623/2024	02.05.2024	WP (C) - 10505/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No - 12)
376	40624/2024	02.05.2024	WP (C) - 33927/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-7	(Seat No - 55)
377	40625/2024	02.05.2024	WP (C) - 3230/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No - 4)
378	40626/2024	02.05.2024	WP (C) - 10500/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No - 2)
379	40627/2024	02.05.2024	WP (C) - 10478/2024	DAMBARUDHAR MOHANTA	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-1	(Seat No - 2)
380	40628/2024	02.05.2024	MACA-857/2019	KHAGESWAR@JUGESWAR NAIK	GENERAL		Petition With Annexures	MISC. APPEAL SEC.	(Seat No - 7)
3	40629	02.05.	WP (C)	SOURAV SEKHAR	GEN		Entire Document	WRIT	(S

81	/2024	2024	- 1095/ 2023	BEHERA	ERA L			BRANC H-3	ea t No - 14)
382	40630 /2024	02.05. 2024	WP (C) - 14409 /2018	SARASWATI BEHERA	GEN ERA L		Petition With Annexures		(S ea t No - 14)
383	40631 /2024	02.05. 2024	ARBP- 79/20 22	SOURAV SEKHAR BEHERA	GEN ERA L		Petition With Annexures		(S ea t No - 14)
384	40632 /2024	02.05. 2024	WP (C) - 10501 /2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
385	40639 /2024	02.05. 2024	WP (C) - 10502 /2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRANC H-3	(S ea t No - 12)
386	40697 /2024	02.05. 2024	CONTC - 965/2 015	SURYA NARAYAN BEHERA	GEN ERA L		Petition With Annexures		(S ea t No - 12)
387	40700 /2024	02.05. 2024	WP (C) - 10386 /2024	ANIL KUMAR DAS	GEN ERA L		Order Dtd. 2024-04-30	WRIT BRANC H-8	(S ea t No - 39)
388	40702 /2024	02.05. 2024	CONTC - 2831/ 2024	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-05-01		(S ea t No -)

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389	40825/2024	02.05.2024	RSA-493/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-15	SECOND APPEAL	(Seat No - 5)
390	40828/2024	02.05.2024	SA-335/1996	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-10	SECOND APPEAL	(Seat No - 2)
391	40831/2024	02.05.2024	SA-221/1995	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-18		(Seat No - 2)
392	40836/2024	02.05.2024	ARBA-27/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-22	M.J.C.	(Seat No - 1)
393	40839/2024	02.05.2024	LAA-96/2006	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-23	FIRST APPEAL	(Seat No - 4)
394	40843/2024	02.05.2024	LAA-54/2006	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-23	FIRST APPEAL	(Seat No - 4)
395	40860/2024	02.05.2024	WP(C) - 34800/2023	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7	(Seat No - 44)
396	40899/2024	02.05.2024	CMP-899/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-5	(Seat No - 53)
3	40900	02.05.	LAA-	SANJAYA KUMAR	GEN		Order Dtd.	FIRST	(S

97	/2024	2024	62/2008	BEHERA	GENERAL		2024-04-23	APPEAL	eat No - 1)
398	40901/2024	02.05.2024	LAA-55/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-23	FIRST APPEAL	(Seat No - 7)
399	40902/2024	02.05.2024	LAA-56/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-23	FIRST APPEAL	(Seat No - 7)
400	40903/2024	02.05.2024	BLAPL - 3801/2024	RAJIV KUMAR DALAL	GENERAL		Order Dtd. 2024-04-29	BAIL-2	(Seat No - 7)
401	40974/2024	02.05.2024	LAA-124/2013	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-01	FIRST APPEAL	(Seat No - 8)
402	40975/2024	02.05.2024	WP (C) - 6698/2020	ASUTOSH ROUT	GENERAL		Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
403	40978/2024	02.05.2024	CONTC - 2796/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-05-02	CONTE MPT	(Seat No - 2)
404	41016/2024	02.05.2024	WP (C) - 17747/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
405	41050/2024	02.05.2024	BLAPL - 3970/2024	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-05-02	BAIL-2	(Seat No

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406	41052/2024	02.05.2024	WP (C) - 10987/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
407	41053/2024	02.05.2024	WP (C) - 29055/2013	LINGARAJ SARANGI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - 29)
408	41056/2024	02.05.2024	BLAPL - 3968/2024	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-05-02		(Seat No - 29)
409	41057/2024	02.05.2024	WP (C) - 8947/2012	LINGARAJ SARANGI	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No - 45)
410	40611/2024	02.05.2024	WP (C) - 15009/2007	H K MOHANTA	GENERAL		Order Dtd. 2016-11-17		(Seat No - 45)
411	40680/2024	02.05.2024	WP (C) - 24023/2017	B K MOHAPATRA	GENERAL		Order Dtd. 2018-04-04		(Seat No - 45)
412	40683/2024	02.05.2024	WP (C) - 7307/2024	B MOHANTY	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 15)
41	40688/2024	02.05.2024	BLAPL -	U KUMAR	GENERAL		Order Dtd. 2024-04-23	BAIL-2	(Seat

3			5462/ 2023		L				t No - 8)
4 1 4	40690 /2024	02.05. 2024	WA- 1149/ 2023	P K ROU TRAY	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 1)
4 1 5	40692 /2024	02.05. 2024	WP (C) - 18254 /2022	P K ROU TRAY	GEN ERA L		Order Dtd. 2022-11-28	WRIT BRANC H-8	(S ea t No - 39)
4 1 6	40704 /2024	02.05. 2024	CONTC - 2277/ 2021	A.PATTANA I K	GEN ERA L		Entire Order	CONTE MPT	(S ea t No - 5)
4 1 7	40708 /2024	02.05. 2024	WP (C) - 19655 /2021	A.PATTANA I K	GEN ERA L		PetitionAnnexur e, Entire Order, Affidavit ,	WRIT BRANC H-2	(S ea t No - 9)
4 1 8	40727 /2024	02.05. 2024	WP (C) - 2548/ 2021	P. K. ROU TRAY	GEN ERA L		Order Dtd. 2023-05- 03Judgement Dtd. 2023-05- 03,	WRIT BRANC H-5	(S ea t No - 21)
4 1 9	40824 /2024	02.05. 2024	ABLAP L- 4934/ 2023	G R PATRA	GEN ERA L		Order Dtd. 2024-03-14	BAIL- 1	(S ea t No - 2)
4 2 0	40829 /2024	02.05. 2024	WP (C) - 15961 /2022	S R PARIDA	GEN ERA L		Order Dtd. 2022-11- 29Petition, Anne xure,	WRIT BRANC H-5	(S ea t No - 22)
4 2 1	40833 /2024	02.05. 2024	WP (C) - 7927/ 2013	N K SEN	GEN ERA L		Order Dtd. 2024-04-16	WRIT BRANC H-3	(S ea t No

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4 2 2	40837 /2024	02.05. 2024	WP (C) - 15197 /2006	S BEHERA	GEN ERA L		Order Dtd. 2022-10-21	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 2 3	40842 /2024	02.05. 2024	WP (C) - 4907/ 2024	S PANDA	GEN ERA L		Order Dtd. 2024-01-22	WRIT BRANC H-4	(S ea t No - 38)
4 2 4	40846 /2024	02.05. 2024	CMP- 93/20 24	J PATTANAİK	GEN ERA L		Order Dtd. 2024-02-27	WRIT BRANC H-6	(S ea t No - 54)
4 2 5	40849 /2024	02.05. 2024	RSA- 115/2 021	S SAHOO	GEN ERA L		Decree	SECON D APPEA L	(S ea t No - 6)
4 2 6	40854 /2024	02.05. 2024	RSA- 570/2 023	S SAHOO	GEN ERA L		Decree		(S ea t No - 6)
4 2 7	40857 /2024	02.05. 2024	RSA- 141/2 003	H K PADHI	GEN ERA L		Order Dtd. 2024-07-09	SECON D APPEA L	(S ea t No - 6)
4 2 8	40866 /2024	02.05. 2024	CONTC - 8346/ 2023	K C MISHRA	GEN ERA L		Order Dtd. 2024-04-26	CONTE MPT	(S ea t No - 7)
4 2 9	40870 /2024	02.05. 2024	ELPET - 14/20 19	K SHIEGH	GEN ERA L		Order Dtd. 2020-03-13	M.J.C .	(S ea t No -

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430	40873/2024	02.05.2024	CMP-1453/2017	BR SENAPATI	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH-3	(Seat No - 28)
431	40876/2024	02.05.2024	SA-55/1992	Y DAS	GENERAL		Order Dtd. 2024-03-07	SECOND APPEAL	(Seat No - 3)
432	40878/2024	02.05.2024	BLAPL - 8240/2023	J BEHERA	GENERAL		Order Dtd. 2023-12-01	BAIL-2	(Seat No - 11)
433	40918/2024	02.05.2024	WP (C) - 9693/2017	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2017-10-09		(Seat No - 11)
434	40932/2024	02.05.2024	CONTC - 250/2022	G SAHOO	GENERAL		Order Dtd. 2022-07-19	CONTENT MPT	(Seat No - 4)
435	40933/2024	02.05.2024	WP (C) - 21356/2021	G SAHOO	GENERAL		Order Dtd. 2021-08-09	WRIT BRANCH-7	(Seat No - 18)
436	40961/2024	02.05.2024	WP (C) - 18379/2018	U CHHOTRAY	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
437	40967/2024	02.05.2024	WP (C) - 10792/2024	P K ROUT	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No -

									26)
438	40968/2024	02.05.2024	WP (C) - 10101/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-04-30 Petition, Annexure,	WRIT BRANCH-6	(Seat No - 36)
439	40969/2024	02.05.2024	WP (C) - 33721/2020	B SINGH	GENERAL		Petition Annexure, Misc. case,	WRIT BRANCH-8	(Seat No - 42)
440	40970/2024	02.05.2024	CRLA-180/2016	P CHANDRA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No - 4)
441	40972/2024	02.05.2024	WP (C) - 9962/2024	A MALLIK	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No - 19)
442	40973/2024	02.05.2024	WP (C) - 33711/2021	S BARIK	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-1	(Seat No - 1)
443	40990/2024	02.05.2024	WP (C) - 20767/2015	RK MOHAPATRA	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-1	(Seat No - 30)
444	40993/2024	02.05.2024	WP (C) - 13805/2018	S CHHATRAY	GENERAL		Order Dtd. 2022-08-05	WRIT BRANCH-2	(Seat No - 7)
445	40996/2024	02.05.2024	WA-134/2024	S CHHOTRAY	GENERAL		Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No -

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4 4 6	41002 /2024	02.05. 2024	RSA- 369/2 014	M SETHI	GEN ERA L		Order Dtd. 2015-11-16	SECON D APPEA L	(S ea t No - 3)
4 4 7	41006 /2024	02.05. 2024	RPFAM - 344/2 022	M BEHERA	GEN ERA L		Order Dtd. 2023-04-04	FIRST APPEA L	(S ea t No - 7)
4 4 8	41007 /2024	02.05. 2024	WP (C) - 9285/ 2007	B K PATI	GEN ERA L		Order Dtd. 2007-11-16		(S ea t No - 7)
4 4 9	41008 /2024	02.05. 2024	CRLA- 347/2 020	R K SAHOO	GEN ERA L		Order Dtd. 2024-01-29	CRIMI NAL APPEA L	(S ea t No - 10)
4 5 0	41013 /2024	02.05. 2024	RSA- 203/2 023	PRAFULLA CHANDRA ACHARYA	GEN ERA L		Order Dtd. 9999-12- 31Appealmemo, En tire Order,	SECON D APPEA L	(S ea t No - 6)
4 5 1	41014 /2024	02.05. 2024	BLAPL - 4416/ 2023	R K SAHOO	GEN ERA L		Order Dtd. 2023-09-22	BAIL- 1	(S ea t No - 2)
4 5 2	41015 /2024	02.05. 2024	WP (C) - 6189/ 2003	P C MOHANTY	GEN ERA L		Order Dtd. 2022-09-14	WRIT BRANC H-8	(S ea t No - 43)
4 5 3	41018 /2024	02.05. 2024	WP (C) - 6190/ 2003	P C MOHANTY	GEN ERA L		Order Dtd. 2022-09-14	WRIT BRANC H-8	(S ea t No - 43)
4	41019	02.05.	WP (C)	P C MOHANTY	GEN		Order Dtd.	WRIT	(S

5 4	/2024	2024	- 6191/ 2003		ERA L		2022-09-14	BRANC H-8	ea t No - 43)
4 5 5	41020 /2024	02.05. 2024	WP (C) - 6192/ 2003	P C MOHANTY	GEN ERA L		Order Dtd. 2022-09-14	WRIT BRANC H-8	(S ea t No - 43)
4 5 6	41051 /2024	02.05. 2024	MACA- 452/2 023	R. K. DEHURY	GEN ERA L		Order Dtd. 2024-04- 25Petition, Anne xure,	MISC. APPEA L SEC.	(S ea t No - 7)

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